

**CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
PRINCIPAL BENCH NEW DELHI
WEST BLOCK NO. 2, R.K.PURAM, NEW DELHI – 110066
SERVICE TAX DIVISION BENCH MATTERS
CAUSELIST**

Court No. 1

Dated :19-02-2024

Day: Monday

Time : 10:30 AM

**CORAM:HON'BLE MR. JUSTICE DILIP GUPTA, PRESIDENT
HON'BLE MR. P. V. SUBBA RAO, MEMBER (TECHNICAL)**

Sl No.	APPEAL NO.	APPELLANT	RESPONDENT	REPRESENTATIVE	REMARKS
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REGULAR MATTERS

1	ST/56047/2014	Shri Kaling Oberai	COMMISSIONER, CUSTOMS, CENTRAL EXCISE AND SERVICE TAX- BHOPAL	Abhishek Jaju,Advocate/DR jajuadvocate@gmail.com)
2	ST/56048/2014	Neena Oberai	COMMISSIONER, CUSTOMS, CENTRAL EXCISE AND SERVICE TAX- BHOPAL	Dharmendra Srivastava & Associates, C.A/DR dharmendraca2009@gmail.com	
3	ST/56054/2014	Kuldeepak Oberai	COMMISSIONER, CUSTOMS, CENTRAL EXCISE AND SERVICE TAX- BHOPAL	Dharmendra Srivastava & Associates, C.A/DR dharmendraca2009@gmail.com	
4	ST/56055/2014	Mala Oberai	COMMISSIONER, CUSTOMS, CENTRAL EXCISE AND SERVICE TAX-BHOPAL	Dharmendra Srivastava & Associates, C.A/DR dharmendraca2009@gmail.com	
5	ST/51313/2016	DEFENCE EXHIBITION ORGANIZATION	COMMISSIONER, SERVICE TAX-DELHI	RUPALI SINGH, ADV./DR office@rklegal.org	
6	ST/51987/2016	GOPAL TRADERS	COMMISSIONER, CUSTOMS, CENTRAL EXCISE AND SERVICE TAX-RAIPUR	RABIN CHANDRA DUTTA, CONSULTANT/DR TAXCONRCD@GMAIL.COM	
7	ST/50122/2017	SHIVA INDUSTRIES PVT LTD	DELHI - I	LAKSHMIKUMARAN & SRIDHARAN, ADV.-Delhi/DR court.del@lakshmisri.com	
8	ST/50277/2017	MITSUI PRIME ADVANCED COMPOSITES INDIA PVT LTD	COMMISSIONER OF CENTRAL GOODS AND SERVICE TAX, CUSTOMS AND CENTRAL EXCISE,ALWAR	TRILEGAL, (TUSHAR JOSHI), ADVOCATE./DR tushar.joshi@trilegal.com	
9	ST/50647/2018	SAYAJI HOTELS LTD	COMMISSIONER OF CENTRAL GOODS AND SERVICE TAX, EXCISE AND CUSTOMS,INDORE	SARVADA LEGAL/DR contact@sarvada.co.in	

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10	ST/50871/2018	P S CONSTRUCTIONS	COMMISSIONER OF CENTRAL EXCISE AND CUSTOMS, CENTRAL GOODS AND SERVICE TAX , JAIPUR I..	PANKAJ MALIK, C.A/DR p_massociates@yahoo.co.in	
11	ST/51873/2018	INDUSTRIAL SALES AND SERVICES	COMMISSIONER OF CENTRAL EXCISE AND CUSTOMS, CENTRAL GOODS AND SERVICE TAX , JAIPUR I..	PANKAJ MALIK, C.A/DR p_massociates@yahoo.co.in	
12	ST/52205/2018	COMMISSIONER OF CENTRAL EXCISE, CUSTOM, CENTRAL GOODS AND SERVICE TAX, DELHI I	SKYLINK CONSTRUCTION PVT LTD	DR/SAVI TAX CONSULTANTS savi8769@gmail.com	
ST/CROSS/51198/2018					
13	ST/52276/2018	VE COMMERCIAL VEHICLES LTD	COMMISSIONER OF CENTRAL GOODS AND SERVICE TAX, CUSTOM AND EXCISE, UJJAIN	IP/DR	
14	ST/52470/2018	SHRI NATH TILES PRIVATE LIMITED	COMMISSIONER OF CENTRAL GOODS AND SERVICE TAX EXCISE CUSTOMS, UDAIPUR	Bipin Garg, Adv/DR bipingarg@bavm.legal	
15	ST/53561/2018	PRAGNA BHANDARI	COMMISSIONER OF CENTRAL GOODS AND SERVICE TAX , CUSTOMS AND CENTRAL EXCISE , JODHPUR I	JATIN MAHAJAN ADV/DR jatinmahajan.14@gmail.com	
16	ST/53562/2018	MAA KAMAKHAYA MARBLES PVT LTD	COMMISSIONER OF CENTRAL EXCISE AND CUSTOMS, CENTRAL GOODS AND SERVICE TAX , JAIPUR I..	Om. P. Agarwal & co./DR caopagrwal@gmail.com	
17	ST/53567/2018	MANOHAR ENGINEERING	COMMISSIONER OF CENTRAL GOODS AND SERVICE TAX, CUSTOMS AND EXCISE, JABALPUR	S M LEGAL ADVOCATES & CONSULTANTS/DR advaanayak@gmail.com	
18	ST/53573/2018	VIJAY GALAV CONTRACTOR	COMMISSIONER OF CENTRAL GOODS AND SERVICE TAX EXCISE CUSTOMS, UDAIPUR	Krishan Garg & Co, C. A/DR kkgargca@yahoo.com	
19	ST/53584/2018	HOTEL ATITHI PALACE	COMMISSIONER OF CENTRAL GOODS AND SERVICE TAX EXCISE CUSTOMS, UDAIPUR	LEX MALGAN (ADVOCATES & SOLICITORS)/DR lexmalgan@gmail.com	

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20	ST/50825/2021	DUNAC AUTOMOBILES PRIVATE LIMITED	COMMISSIONER, CENTRAL EXCISE & CGST-JODHPUR	DHADDA & CO. CA/DR email@dhaddaonline.com	
Prepared by – LDC					
Verified by –CM			Dy. Registrar (Service Tax Appeal Bench) 15/02/2024		